

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UN-STARRED QUESTION NO. 2585
ANSWERED ON TUESDAY, DECEMBER 21, 2021**

HIGHEST CORPORATE PROFIT EARNING COMPANIES

QUESTION

2585 SHRI. ABIR RANJAN BISWAS:

Will the Minister of *Corporate Affairs* be pleased to state:

- (a) the details of ten companies earning highest corporate profits during 2020 and 2021 respectively (name of the companies and their net profit earned);
- (b) the measures being considered to levy any surcharge or tax on the profits earned during the course of the pandemic; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

(a): The details of ten companies earning highest corporate net profits during 2020 and 2021 respectively along with name of the companies and their net profit as disclosed in their Financial Statements for FY 2019-20 & 2020-21 for the companies which have filed such Financial statements for the relevant FYs are as under:

S. No.	Company Name	State	FY 2019-20 Net profit (In Rs.)
1	TATA CONSULTANCY SERVICES LIMITED	Maharashtra	419,910,000,000
2	RELIANCE INDUSTRIES LIMITED	Maharashtra	403,160,000,000
3	INFOSYS LIMITED	Karnataka	204,770,000,000
4	OIL AND NATURAL GAS CORPORATION LIMITED	Delhi	203,686,890,000
5	ITC LIMITED	West Bengal	191,668,100,000
6	ARCELORMITTAL NIPPON STEEL INDIA LIMITED	Gujarat	147,444,200,000

7	NTPC LIMITED	Delhi	144,659,200,000
8	POWER GRID CORPORATION OF INDIA LIMITED	Delhi	126,473,500,000
9	COAL INDIA LIMITED	West Bengal	112,992,600,000
10	HCL TECHNOLOGIES LIMITED	Delhi	111,770,000,000

S. No.	Company Name	State	FY 2020-21 Net Profit (In Rs.)
1	TATA CONSULTANCY SERVICES LIMITED	Maharashtra	409,020,000,000
2	INDIAN OIL CORPORATION LIMITED	Maharashtra	297,156,500,000
3	RELIANCE INDUSTRIES LIMITED	Maharashtra	272,120,000,000
4	INFOSYS LIMITED	Karnataka	244,770,000,000
5	BHARAT PETROLEUM CORPORATION LIMITED	Maharashtra	226,175,800,000
6	TATA STEEL LIMITED	Maharashtra	177,951,300,000
7	ITC LIMITED	West Bengal	171,641,500,000
8	OIL AND NATURAL GAS CORPORATION LIMITED	Delhi	164,027,900,000
9	RELIANCE JIO INFOCOMM LIMITED	Gujarat	160,870,000,000
10	POWER GRID CORPORATION OF INDIA LIMITED	Delhi	146,260,700,000

(b)&(c): Ministry of Corporate Affairs Administers the provision of Companies Act, 2013 and Limited Liability Partnership Act, 2008. Ministry of Finance, Department of Revenue and Central Board of Direct Tax (CBDT-TPL-Division) has informed that incomes of Companies are subject to tax and surcharge at the applicable rates.
